

SPECIAL BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1219(KB)2018
IA(I.B.C)/759(KB)2020, IA(I.B.C)/523(KB)2022,
IVN.P (IBC)/7(KB)2022, IA(I.B.C)/982(KB)2021,
IA(I.B.C)/870(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	ASSETS RECONSTRUCTION CO. [INDIA] LTD. VS BARNAPARICHAY BOOK MALL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv. : For Corporate Debtor
Ms. Jayati Chowdhury, Adv.
Ms. Rashmi Singhee, Adv.

Mr. Siddhanth Makkar, Adv. : For RP
Mr. Arun Kumar Gupta, CA

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. In view of the pendency of the Review Petition before Hon'ble Apex Court, matter stands adjourned to **21/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**